

अ. केंद्रीय विद्यालय संगठन का
स. 10
Members of KVs

*364. SHRIAMRATLAL VALLABHDAS
TARWALA: Will the **PRIME MINISTER** be
pleased to state:

(a) whether the number of members of
Kendriya Vidyalaya Sangathan and its
Governing Body has been prescribed under
the rules;

(b) if so, the details thereof and if not, the
reasons therefor;

(c) the details of all the present mem-
bers of both these organisations; and

(d) the provisions made for employees
representation on both these organisations?

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DE-
VELOPMENT (SHRI CHIMANBHAI
MEHTA): (a) to (c). Yes, Sir. The composi-
tion of the Kendriya Vidyalaya Sangathan
and its Board of Governors has been pre-
scribed under Rules 3 and 19 of the Rules of
the Kendriya Vidyalaya Sangathan. State-
ment - I and II indicating the relevant rules
and the present members of these bodies
are attached herewith.

(d) As of now, there are no provisions
for representation of employees in these
organizations. The Board of Governors of
the Kendriya Vidyalaya Sangathan has
considered this matter in its meeting of
22.8.90. No conclusive decision has been
taken.

STATEMENT-I

Composition of the Kendriya Vidyalaya Sangathan

Rule No.	Provision of the Rules	Present appointment/nomination
1	2	3
3 (a) (1)	Minister or Minister of State or Deputy Minister in the Ministry of Education and Youth Services in charge of Kendriya Vidyalaya Sangathan.	Shri Chimanbhai Mehta. The Minister of State in the Ministry of Human Resource Development.
3 (a) (2)	An Officer of the Ministry of Education.	Shri S. Gopalan, Additional Secretary, Department of Education, Ministry of Human resource Development, Shastri Bhavan, New Delhi.
3 (a) (3)	Financial Adviser to the Ministry of Education.	Shri L.S. Narayanan, Financial Adviser, Ministry of Human Resource Development, Department of Education, Shastri Bhavan, New Delhi.
3 (a) (4)	Chief Welfare Officer, Department of Personnel.	Shri B.K. Dey, Chief Welfare Officer, Department of Personnel and Administrative Reforms, Nirvachan Sadan, New Delhi.
3 (a) (5)	Representative of the Ministry of Defence.	Shri L.K. Kakkar, Director (T&C), Ministry of Defence, South Block, New Delhi.

Rule No	Provision of the Rules	Present appointment/nomination
1	2	3
3 (a) (6)	Director of Education, Army Headquarters	Maj General K N Sardana, VSM, Director of Army Education, Army Headquarters, New Delhi
3 (a) (7)	Director of Education, Naval Headquarters	Commodore P K Ramaswami, Director of Naval Education, Naval Headquarters, New Delhi
3 (a) (8)	Director of Education, Air Headquarters	AVM Ratnam, Director of Education, Air Headquarters, New Delhi
3 (a) (9)	Representative of the Ministry of Health and Family Welfare	Shri Balbir Singh, Deputy Secretary, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi
3 (a) (10)	Representative of the Ministry of Works and Housing	Shri G S Rao, Deputy Secretary, Ministry of Urban Development, Nirman Bhawan, New Delhi
3 (a) (11)	Chairman, Central Board of Secondary Education	Dr H S Singha, Chairman, Central Board of Secondary Education, Preet Vihar, New Delhi
3 (a) (12)	Director, National Council of Educational Research and Training	Director, NCERT, Sri Aurobindo Marg, New Delhi

Rule No.	Provision of the Rules	Present appointment/nomination
1	2	3
3 (a) (13)	Two Education Secretaries	The Secretary, Ministry of HRD, Government of Bihar.
3 (a) (14)		The Secretary, Ministry of HRD, Government of Karnataka.
3 (a) (15)	Two Directors of Public Instruction.	Dr. S. Bharali, Director of Public Instruction, Government of Assam.
3 (a) (16)		Sh. M.L. Chandrakeerthi, Commissioner for Public Instruction, Government of Karnataka.
3 (a) (17)	Two other Educationists.	Prof. H.P. Khare, Former Dean/Faculty of Science, Allahabad University and Former Member of UGC.
3 (a) (18)		Shri M.L. Babbari, Principal, Air Force School, Suborota Park, New Delhi.
3 (a) (19)	Three members of Parliament (Two from Lok Sabha and one from Rajya Sabha)	Shri Rama Krishna More, MP, Lok Sabha, New Delhi.
3 (a) (20)		Vacant.

Rule No.	Provision of the Rules	Present appointment/nomination
1	2	3
3 (a) (21)	Commissioner of the Sangathan.	Shri M. Palaniyandi, MP, Rajya Sabha.
3 (a) (22)	Commissioner of the Sangathan.	Sh. D.S. Mukhopadhyay, IAS, Commissioner, Kendriya Vidyalaya Sangathan, New Delhi.
3 (a) (23)	Deputy Commissioner (Admn.) of the Sangathan.	Shri Puran Chand, Dy. Commissioner (Admn.), Kendriya Vidyalaya Sangathan, New Delhi.
3 (b)	The Government of India may, at any time, appoint any other person or persons to be member or member of the Sangathan.	<ol style="list-style-type: none"> 1. Smt. Satya Bahin, MP, Rajya Sabha, New Delhi. 2. Shri Sita Ram Rai, Principal, Sardar Patel Inter College, Brahampur, Meerut. 3. Dr. R. C. Sharma, Ex-Commissioner, Kendriya Vidyalaya Sangathan, New Delhi. 4. Shri L.A. Vyas, 33 Nashville Road, Dehra Dun. 5. Shri Sydney Rebeire, Dean Department of Youth Services, University of Delhi, Delhi.

STATEMENT-II

Composition of the Board of Governors

Rule No.	Provision of the Rules	Present appointment/nomination
1	2	3
19 (1)	Chairman of the Sangathan Minister or Minister of State or Deputy Minister in the Ministry of Human Resource Development in charge of Kendriya Vidyalaya Scheme.	Shri Chimanbhai Mehta. The Minister of State in the Ministry of Human Resource Development.
19 (2)	The Officer specified by the Government of India to be Vice-Chairman.	Shri S. Gopalan, Additional Secretary, Department of Education, Ministry of Human Resource Development, Shastri Bhawan, New Delhi.
19 (3)	Financial Adviser to the Ministry of Education and Youth Services or his representative.	Shri L.S. Narayanan, Financial Adviser, Ministry of Human resource Development, Department of Education, Shastri Bhawan, New Delhi.
19 (4)	Representative of the Ministry of Defence.	Shri L.K. Kakkar, Director (T&C), Ministry of Defence, South Block, New Delhi.
19 (5)	Chief Welfare Officer, Department of Personnel.	Shri B.K. Dey, Chief Welfare Officer, Department of Personnel and Administrative reforms, Nirvachan Sadan, New Delhi.

Rule No.	Provision of the Rules	Present appointment/nomination
1	2	3
19 (6)	Director, National Council of Educational Research and Training or his representative.	Director, National Council of Educational Research and Training, Sri Aurobindo Marg, New Delhi.
19 (7)	One Director of Public Instructions or Director of Education of State Government, nominated by the Government of India in the Ministry of Education and Youth Services as member of Sangathan.	Shri M.L. Chandrakeerthi, Commissioner/Director of Public Instructions, Government of Karnataka, Bangalore.
19 (8)	One Education Secretary of the State Government nominated by the Government of India in the Ministry of Education and Youth Services as member of the Sangathan.	The Secretary, Ministry of Human Resource Development, Government of Bihar, Patna.
19 (9)	One or more member of the Sangathan, who may be nominated by the Government of India in the Ministry of Education and Youth Services for this purpose from time to time.	i) Shri Sydney Reboiro, Deputy Dean Incharge, Culture Youth Affairs, Delhi University, Delhi. ii) Shri Sita Ram Rai, Principal, Sardar Patel Inter College, Brahmampuri, Meerut.
19 (10)	One of the Members of Parliament who is a member of the Sangathan to be nominated by the Government of India in the Ministry of Education and Youth Services for this purpose.	Vacant.

Rule No.	Provision of the Rules	Present appointment/nomination
1	2	3
19 (11)	Commissioner of the Sangathan.	Shri D.S. Mukhopadhyay, IAS, Commissioner, Kendriya Vidyalaya Sangathan, New Delhi.
19 (12)	Deputy Commissioner (Administration) and ex-office Secretary of the Sangathan.	Shri Puran Chand, Deputy Commissioner (Administration) Kendriya Vidyalaya Sangathan, New Delhi.